

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

**PRESENT:**     **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                  **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	258/16
PETITION NUMBER	:	TP 108/17
NAME OF THE PETITIONER (S)	:	ENCARTA PHARMA PVT. LTD.
NAME OF THE RESPONDENT (S)	:	VIKRAM HOSPITAL PVT. LTD.
UNDER SECTION	:	433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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Deepak  
9845109194

Petitioner

Rajesh

Shri Rajesh S, Advocate appearing for the Petitioner is present. He undertakes to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

  
MEMBER (J)

  
MEMBER (T)